

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 103
(IB)-35(ND)/17
IA/71/2021

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt.Ltd. ... Applicant/Petitioner

Under Section: 9 of IBC, 2016

Order delivered on 12.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA
HON'BLE MEMBER (T)


PRESENTS:

Mr. Dhrubajit Saikia, Advocate for Liquidator

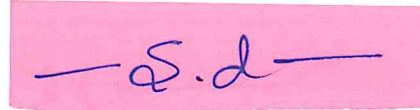
ORDER

IA/71/2021: This is the 13th progress report submitted by the Liquidator. The same is taken on record subject to just exceptions.

With this, the present **IA stands closed.**



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)